

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 86 OF 2014 & IA NOS. 156, 163 OF 2014 & 432 OF 2015,
APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013 AND,
APPEAL NO. 102 OF 2014**

Dated : 25th November, 2016

In the matter of:

APPEAL NO. 86 OF 2014 & IA NOS. 156, 163 OF 2014 & 432 OF 2015
Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

In the matter of:

APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013
Power Grid Corporation of India Ltd. & Ors. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

In the matter of:

APPEAL NO. 102 OF 2014
Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matters are listed for hearing on **09.01.2017.**

Court Master

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